## Proposal for additional berth at Paradip Port

3963. SHRIMATI JAYANTI PATNAIK: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether there is any proposal for providing additional berth at Paradip Port for facilitating transport of Coal from Orissa to Power stations in South: and
  - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) A proposal is under consideration for setting up a mechanised coal handling facility at Paradip Port for transport of coal to the Super Thermal Power Station at Ennore (North of Madras).

(b) The details will be known after the Detailed Project Report is prepared.

[Translation]

## Panel for employment in Northeast Frontier Railway, Maligaon

3964. SHRI KALI PRASAD PANDEY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a panel of about 790 candidates had been found against Employment Notice number 1/82-83 Northeast Frontier Railway, Maligaon and about 50 candidates kept on the panel are still unemployed;
- (b) whether it is a fact that the applicants had taken this matter to the Central Administrative Tribunal and this Tribunal gave its decision on 11 May, 1987 but this judgement had not been implemented so far:
- (c) the reasons for delaying the implementation of the orders of the aforesaid Tribunal and the time by which remaining applicants of this panel will be taken into

service by complying with the orders of the tribunal; and

(d) the main diffficulties being experienced in taking these youths in service and by what time the Government are likely to settle this issue?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MAD-HAVRAO SCINDIA): (a) A panel of 790 candidates was furnished by the Railway Recruitment Board, GUWAHATI to the Northeast Fronties Railway, against Employment Notice No. 1/82-83 issued by the Recruitment Board. 133 candidates included in the panel are still to be offered appointment.

- (b) and (c). About 50 candidates not included in the aforesaid panel, had approached the Central Administrative Tribunal, Guwahati for their cases being considered for appointment. The Central Administrative Tribunal did not find it possible to give any relief to the applicants but observed that the Railway may examine whether these candidates or any of them would deserve to be appointed. In view of the fact that these 50 candidates were not empanelled and also as even some of the candidates in the panel furnished by the Railway Recruitment Board are still awaiting their turn for appointment, it has not been found feasible to consider appointment of these candidates
  - (d) Does not arise.

## Proposal to change the name of Gosl Khurd Project

3965. SHRI VILAS MUTTEMWAR: WIII the Minister of WATER RESOURCES be pleased to state:

- (a) whether Union Government have received any proposal or request for changing the name of Gosi Khurd Project in Indira Sagar; and
- (b) if so, the action taken by Government in this regard so far?